

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) The Hindustan Machine Tools Limited have received 103 complaints since September 1962.

(b) Assembly operations have been stepped up and the Company's show rooms located at Bangalore, Calcutta, Bombay, Chandigarh, Delhi and Madras are being supplied with stocks for sale to the public.

Election Petitions

127. { Shri Marandi:
Shri B. K. Das:
Shri S. C. Samanta:

Will the Minister of Law be pleased to state:

(a) whether it is a fact that there are some cases of election petitions still pending;

(b) if so, the number of such cases;

(c) the causes for delay; and

(d) when they are likely to be decided?

The Deputy Minister in the Ministry of Law (Shri Bibudhendra Misra): (a) Yes.

(b) 203.

(c) Briefly, the causes for delay in the disposal of the election petitions are:

- (1) large number of witnesses to be examined;
- (2) changes in Members of election tribunals consequent on transfer of Judges already appointed;
- (3) stay orders by superior Courts during the trial; and
- (4) heavy work relating to Sessions cases before the serving Judges appointed as Members of tribunals.

(d) It is not possible to state when all the petitions will be disposed of.

Hindusthan Cable Factory Rupnarainpur

128. { Shri Subodh Hansda:
Shri S. C. Samanta:
Shri B. K. Das:
Shri M. L. Dwivedi:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that there was acute shortage of copper wire in the Hindusthan Cable Factory, Rupnarainpur (West Bengal) in 1961-62;

(b) if so, what was the shortage;

(c) whether the shortage is still there; and

(d) if so, whether any attempt has been made to make up the shortage?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b). Yes. There was shortage of Central Copper Wire for Coaxial Cables.

(c) No.

(d) Does not arise.

Levy of Cess on Industries

129. **Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 513 on the 25th January, 1963 and state:

(a) whether a decision has since been taken by Government on the proposal to levy a cess on industries failing to export a part of their production; and

(b) if so, what is the precise decision of Government?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). The proposal is still under consideration and the decision will be taken very soon.